

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00808/2016

Jabalpur, this Tuesday, the 21st day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ganpat Bhagwan Bhusane,
S/o Shri Bhagwan Bhusane,
Aged about 78 years, Retd. ESM-II,
R/o Block NO. 91,
Narmada Puram Jaswadi Road,
Khandwa (MP) 450001

-Applicant

(By Advocate –**NONE**)

V e r s u s

1. Union of India, through Secretary,
Ministry of Railways,
New Delhi 110001

2. Financial Adviser & Chief Accounts Officer,
Central Railway, Mumbai,
CST 400008

3. Financial Adviser & Chief Accounts Officer,
(Pension), Central Railway,
Bhusawal 425201

4. Financial Adviser & Chief Accounts Officer,
(Pension) Western Central Railway,
Jabalpur (MP) 482001

5. The Zonal Manager,
Bank of Maharashtra
Indore Zone, Indore 452001

-Respondents

(By Advocate –**Shri A.S.Raizada for respondents Nos. 1 to 4**)

O R D E R (ORAL)**By Navin Tandon, AM:-**

None for the applicant.

2. On last four occasions also i.e. on 21.09.2017, 24.11.2017, 05.02.2018 & 03.07.2018 none appeared for the applicant.
3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.
4. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member